

ately introduce an appropriate legislation for regulating the employment conditions of cine workers.

Recommendation No. 225

Government should take steps to set up a Welfare Fund to help cine employees, artists and technicians in indigent circumstances. To finance this fund, the Government should collect an amount of Rs. 20 on every print of a feature film and make a matching grant out of its own resources.

[*Translation*]

Security in Mines

2908. SHRI HARIKEWAL PRASAD: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to modernise the mining process for various minerals for the security of life of labourers engaged in mines;

(b) if so, the details thereof; and

(c) whether there is provision to give employment to the dependents of those who are killed in accidents in mines?

Additional Director General

: Chairman

Deputy secretary (Admn.)

: Member

Asstt. Director at Headquarters
belonging to SC/ST community

: Member

(c) No meeting of the Committee has been held so far.

Import of Rock Phosphate from Morocco

2910. SHRI JASWANT SINGH: Will the Minister of COMMERCE be pleased to state:

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). The information is being collected and will be laid on the Table of the House.

[*English*]

Grievances of SC/ST Employees in Deptt. of Tourism

2909. DR. BHAGWAN DASS RATHOR: Will the Minister of TOURISM be pleased to state:

(a) whether there is a committee for removal of grievances of Scheduled Caste/ Scheduled Tribe employee in the Department of Tourism;

(b) if so, the members of this Committee and whether any representative from Scheduled Castes/Scheduled Tribe is on this Committee; and

(c) the number of meetings of the Committee held so far?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). A committee consisting of the following members has been constituted for removal of grievances of Scheduled Caste/ Scheduled Tribe employees in the Department of Tourism:—

(a) the amount of rock phosphate imported during 1985-89 from Morocco;

(b) whether this import was in accordance with Government's laid down policy; and

(c) whether this import was through any Indian agents/representatives/correspondents or similar other functionaries?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a)	Year	Qty. (Lakh MT)	Value (Rs. lakhs)
	1	2	3
	85-86	3.19	111.80
	86-87	2.93	1125.00
	87-88	2.29	801.80
	88-89	3.07	1425.00

(b) Yes, Sir.

evaders in Punjab, particularly in Amritsar, Jalandhar Ludhiana and Patiala;

(c) Contracts for rock phosphate import were finalised directly with M/s OCP-Rock Phosphate Supplier of Morocco. However, M/s. OCP informed MMTC in July, 1987 regarding appointment of one Shri Satinder Bhalla as their correspondent in India whose mission is to ensure liaison between OCP's Headquarters in Casablanca and all their Indian buyers.

(b) whether any raids were conducted at the above places during the said period;

(c) if so, the outcome thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Government has stepped up efforts throughout India including Punjab to firmly deal with Economic offenders/Tax evaders.

Economic Offenders and Tax evaders in Punjab

2911. SHRI KAMAL CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(b) to (d). Searches conducted by various revenue agencies in Punjab (including Amritsar, Jalandhar, Ludhiana and Patiala) during the years 1987-88 to 1989-90 are detailed below.

(a) the steps taken by Government during the last three years to tackle and apprehend economic offenders and tax

	No. of searches	Seizure of goods or assets/evasion or concealment detected
	1	2
Central Excise	91	3.04 (evasion detected)